अन्तर्गत उत्तर प्रदेश को देय 217.07 करोड़ रुपये के सामान्य हिस्से से 7.93 करोड़ रुपये अधिक की एससीए उपलब्ध कराई गई हैं। इसके अतिरिक्त 1997-98 में उत्तरांचल पर्वतीय क्षेत्रों को अतिरिक्त केन्द्रीय सहायता मुहैया कराई गई है, अर्थात 1.82 करोड़ रु० पुलों के लिए, 1.40 करोड़ रुपये ट्यूबवैलों के लिए और नैनीताल झील से संबंधित कार्यों के लिए 0.80 करोड़ रुपये।

1998-99 में उत्तर प्रदेश के पहाड़ी क्षेत्रों के लिए एचएडीपी के अन्तर्गत 237.41 करोड़ रुपये की विशेष केन्द्रीय सहायता उपलब्ध कराई गई है और इसके अलावा 25 करोड़ रुपये अतिरिक्त केन्द्रीय सहायता के रूप में प्रदान किए गए हैं।

Schedule of Ninth Plan

604. SHRI YOGINDER K. ALAGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the schedule of preparation of the Ninth Plan has been inordinately delayed; and

(b) the impact of this delay and the revised schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Draft Ninth Five Year (1997-2002), approved at internal meetings of the Planning Commission was released on March 1, 1998 by the then Deputy Chairman, Planning Commission. The Government has decided to review this Draft so as to suitably reflect the altered priorities, as enunciated in the National Agenda for Governance. Detailed action plans on the above guidelines have been prepared and suitably incorporated to the existing Draft. The new Draft Ninth Five Year Plan has been discussed at the meetings of the internal Planning Commission and Full Planning Commission. This revised document is to be submitted through due process for consideration and approval of National Development Council.

Schemes Proposed by MPs of Eleventh Lok Sabha

605. SHRI DAWA LAMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that many MPs of Eleventh Lok Sabha have submitted list of MPLADS during 1997-98 and during their incumbencies and funds have not been provided to those schemes which are yet to be executed; and

(b) the action proposed to implement the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The works recommended by the MPs of XI Lok Sabha are required to be executed according to the priciples contained in para 3.9 of the guidelines on MPLADS. Funds to complete these eligible works have been provided / are being provided as per the entitlement of the M.P.

सूरत के बाढ़ प्रभावित क्षेत्रों के लिए केन्द्रीय सहायता

606. **श्री गोपाल सिंह जी० सोलंकी:** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात के मुख्य मंत्री ने गुजरात के सूरत शहर में हाल ही में आई बाढ़ के कारण हुए नुकसान के लिए दो अरब रुपये की सहायता राशि जारी करने का प्रस्ताव भेजा है;

(ख) यदि हां, तो उस पर योजना आयोग की क्या प्रतिक्रिया है;

(ग) क्या योजना आयोग ने उक्त प्रस्ताव का अनुमोदन कर दिया है; और

(घ) यदि हां, तो कुल कितनी सहायता राशि स्वीकृत की गई और यदि नहीं, तो उसके क्या कारण हैं?